

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA**

ORIGINAL APPLICATION NO. 20/2022/EZ

In The Matter of:

Suprava Prasad

... **Applicant**

-Versus-

MOEF & CC & Ors.

... **Respondents**

**AFFIDAVIT ON BEHALF OF THE CHAIRMAN, KAMARHATI
MUNICIPALITY.**

INDEX

SL	PARTICULARS	ANNEXURE	PAGE
1.	Affidavit		
2.	The status report of ghats, out falls/drains in tabular form alongwith the photographs	"A" Collectively	

Filed by :

Abhrajit Roychoudhury

Advocate

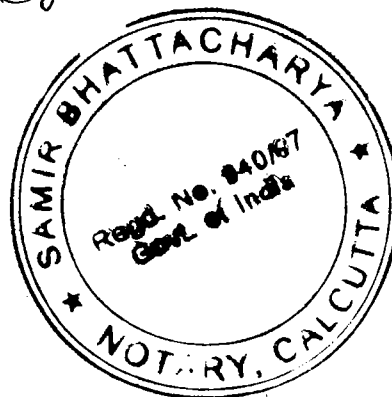
Enrolment No : F/2237/2131/2022

Bar Association Room No. 16

High Court, Calcutta

(M) : 8017814874

Email : abhrajitrc69@gmail.com

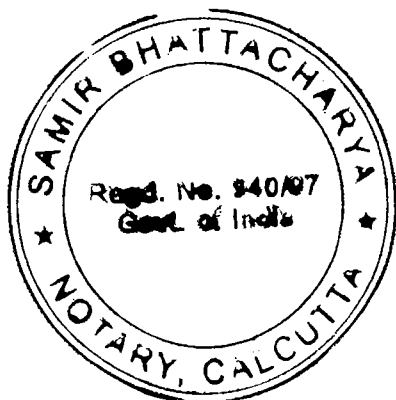


214

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

EASTERN ZONE BENCH, KOLKATA

ORIGINAL APPLICATION NO. 20/2022/EZ



In The Matter of:

Suprava Prasad

... **Applicant**

- Versus -

MOEF & CC & Ors.

... **Respondents**

AFFIDAVIT OF COMPLIANCE ON BEHALF OF THE KAMARHATI MUNICIPALITY.

I, **GOPAL SAHA**, son of Late Manindra Chandra Saha, aged about 67 years, by faith-Hindu, by occupation- Social Service, and presently posted as Elected Chairman of Kamarhati Municipality, having office at 1, M.M. Feeder Road, Belghoria, Kolkata-700056, do hereby solemnly affirm and declare as follows :-

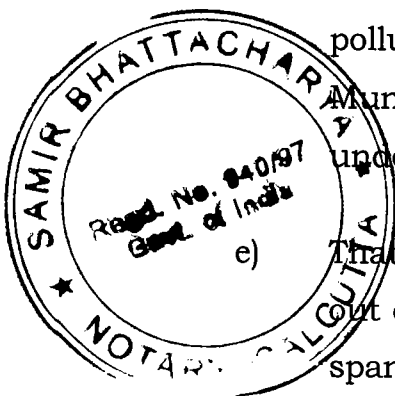
1. That, I am the Chairman of the Kamarhati Municipality having office at 1, M.M. Feeder Road, Belghoria, Kolkata-700056, and I am well acquainted with the facts and circumstances of the case and as such I am competent to swear, sign and affirm this affidavit.
2. That this affidavit is filed in compliance to the Solemn Order dated 20.04.2023, passed by the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata.

(Signature)

19 MAY 2023

3. That the present status report of ghats and out falls/drains to river Ganga within the jurisdiction of Kamarhati Municipality stated in the following:-

- a) That there are total 19 nos. of Ganga Ghats falls under the jurisdiction of the Kamarhati Municipality, which were clean twice a daily by 6 nos. of cleaning staff named as Ganga Bandhu.
- b) That the Kamarhati Municipal has already installed 18 community bins at 9 ghats. The total funds invested for installation of bins till date was Rs.1,85,448.00.
- c) That total number of outfalls/drains discharged into River Hooghly (Ganga) are 12 pucca and 2 kachas out of such 12 nos. of screen on the outfalls has been already installed, which were clean twice a day.
- d) That IEC board with awareness message have been erected at all 19 ghats. Kitchen sticker, leaflet, flex, public awareness program, Ward wise 40 citizen meetings, Nirmal Sathi Meeting twice a month, Nirmal Bandhu Meeting once a month, air pollution and liquid waste does not generate in Kamarhati Municipality for electric crematory at Kamarhati are conducted under IEC activity.
- e) That hundred percent segregation of waste were done in 28 wards out of 35 wards in Kamarhati Municipality. That within a short span hundred percent will be achieved in the remaining 7 wards of Kamarhati Municipality. The total quantity of 160 TPD of waste generation in Kamarhati Municipality.
- f) That KMDA is currently constructing one STP with a capacity of 60 MLD for the purpose of liquid waste management for



Kamarhati and Baranagar Municipality jointly. The expected completion date of project of October, 2023. In addition to the STP, it has also established one MPS which is comprised of five pumps, as well as four I & D structures. One of the I & D structures is currently under construction. These structures play a crucial role in channeling the waste from its source to the treatment facility, ensuring that it undergoes proper treatment before being discharged. The treated effluent of this STPs are being utilized for Road cleaning, Gardenjing, pisciculture.

The status report of ghats, out falls/drains in tabular form alongwith the photographs are annexed hereto and collectively marked with the letter "A" collectively.

4. That the municipality of KAMARHATI is constantly facing financial and manpower constraints, but despite such the Municipal Authority are always duty bound endeavour to comply with the directions of the Hon'ble Tribunal in accordance with law, which can be done more effectively if necessary support and cooperation is provided by the state authorities to the municipal authority of Kamarhati.

5. That it is therefore respectfully prayed that Hon'ble Tribunal may pass such order/orders as it deems fit and proper in the interest of justice.

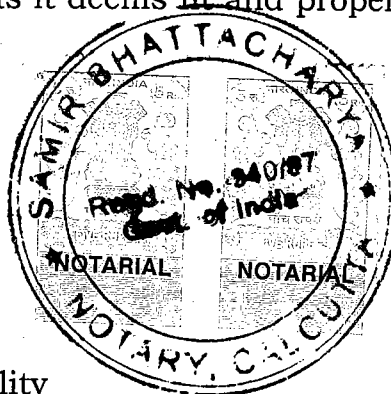
Identified by me

Abhrajit Popdevallay

F/2237/2031/2022

Advocate

For the KAMARHATI Municipality



Gopal Saha

Chairman
Kamarhati Municipality

Deponent

Solemnly Affirmed and
Declared before me U/S 133
CPC / U/S 297 (C) CrPC

U.S. 23

19 MAY 2023

Solemnly Affirmed and
Declared before me U/S 133
CPC / U/S 297 (C) CrPC

U.S. 23
Notary

Samir Bhattacharya
Notary Pub. of India
Regd. No. 340 / 37
CITY CIVIL COURT, CALCUTTA
07 MAR 2023

VERIFICATION

Verified at Kolkata by the deponent above named on this the 19th day of May, 2023 and say that the contents of this affidavit made in paragraph nos. 1 is true to my knowledge and those made in paragraphs no. 2 to 9, are true to my information derived from records and rest are my respectful submission before this Hon'ble Tribunal.

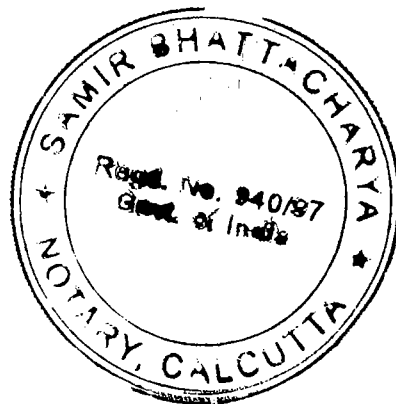
Verified by me

Abhrajit Roy Chowdhury
F/2237/2131/2022

Advocate, High Court, Calcutta
For The KAMARHATI Municipality

Gopal Saha

Deponent
Chairman
Kamarhati Municipality

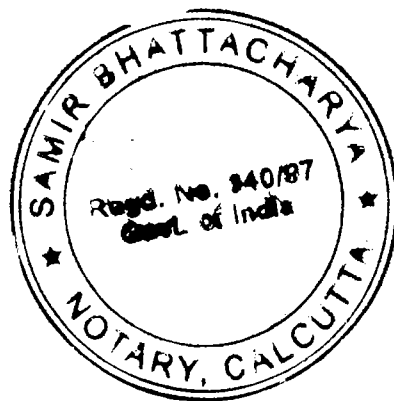


Format for reporting to be filled before Hon'ble NGT

1. STATUS OF GHATS AND OUTFALLS/DRAINS

Sl No	Name of the ULB	Total Number of Ghats	Frequency of Ghat cleaning	Manpower engaged (Ganga Bandhu) for maintenance of Ghat Cleaning	Total number of Community Bins with stands installed at Ghat	Ghat Beautification Status
1.	2.	3.	4.	5.	6.	7.
3.	Kamarhati	19	Twice a day daily	6 nos	18community bins at 9 ghats	

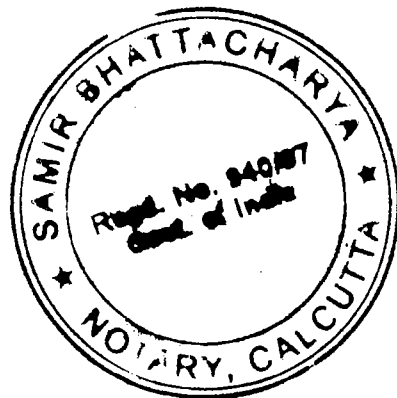
Fund for installation of Bins	Number of Outfalls/drains discharged into River Hooghly (Ganga)		Number of Outfalls where screen already installed	Number of Outfalls where screen not installed	Frequency of drains cleaning	IEC Activity	Remarks
	Pucca	Kacha					
8.	9.	10.	11.	12.	13.	14.	15.
Rs. 185448.00	12	2	12	0	Twice a day daily	IEC board with awareness message have been erected at 19 ghats	



Sd/-
Chairman
Kamarhati Municipality

2. SOLID WASTE MANAGEMENT

Sl No	Name of the ULB	Total Number of wards	Number of wards for door to door collection	Segregation Status	Quantity of waste generation (in TPD)	IEC Activity	Remarks
3.	Kamarhati	35	35	100% segregation in 28 wards	160.00	<p>1. Kitchen sticker: 30000,</p> <p>2. Leaflet:90000,</p> <p>3. Flex:140 nos.</p> <p>4. Seat and draw competition among the school student for awareness programme</p> <p>5. Ward-wise citizen meeting-40/year</p> <p>6. Nirmal Sathi Meeting-2/month</p> <p>7. Nirmal Bandhu Meeting-1/month</p> <p>8. Air pollution & liquid waste dose not generate due to electric crematorium at Kamarhati.</p>	



Sd/-
Chairman
Kamarhati Municipality

3. Liquid Waste Management

The Department of Urban Development and Municipal Affairs (UD&MA) has taken up important initiative to manage the liquid waste generated Kamarhati Municipality. This initiative aims to address the issue of liquid waste management in this area.

To implement the various projects under this municipality, the Kolkata Metropolitan Development Authority (KMDA) has been engaged and these projects are being funded by the National Mission for Clean Ganga (NMCG).

This collaborative effort between the UD&MA, KMDA, and NMCG demonstrates a commitment to environmental sustainability and the improvement of public health in the region. The proper management of liquid waste will contribute to a cleaner and healthier living environment for the residents of these municipalities.

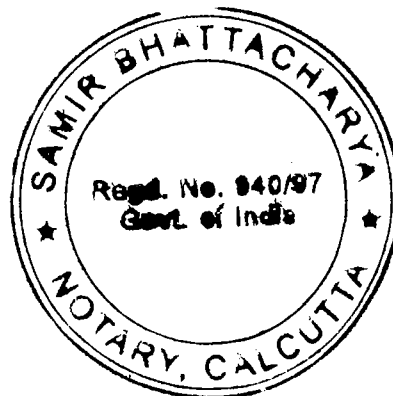
The present status of the projects under these municipalities are

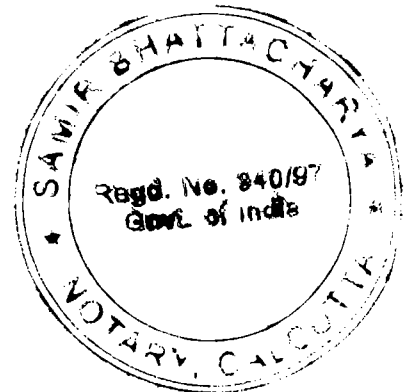
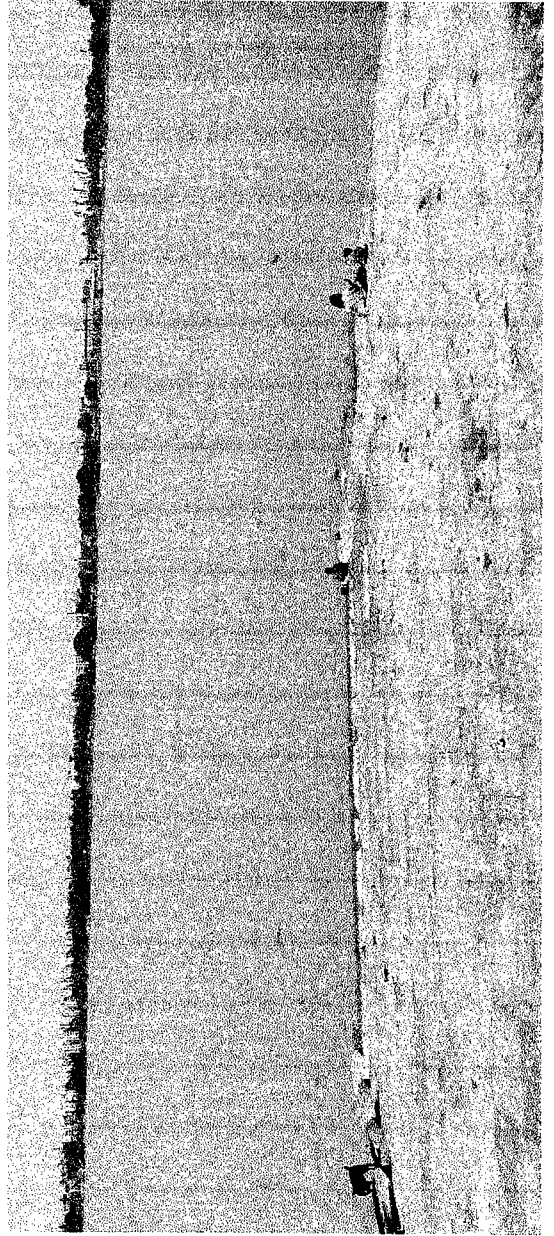
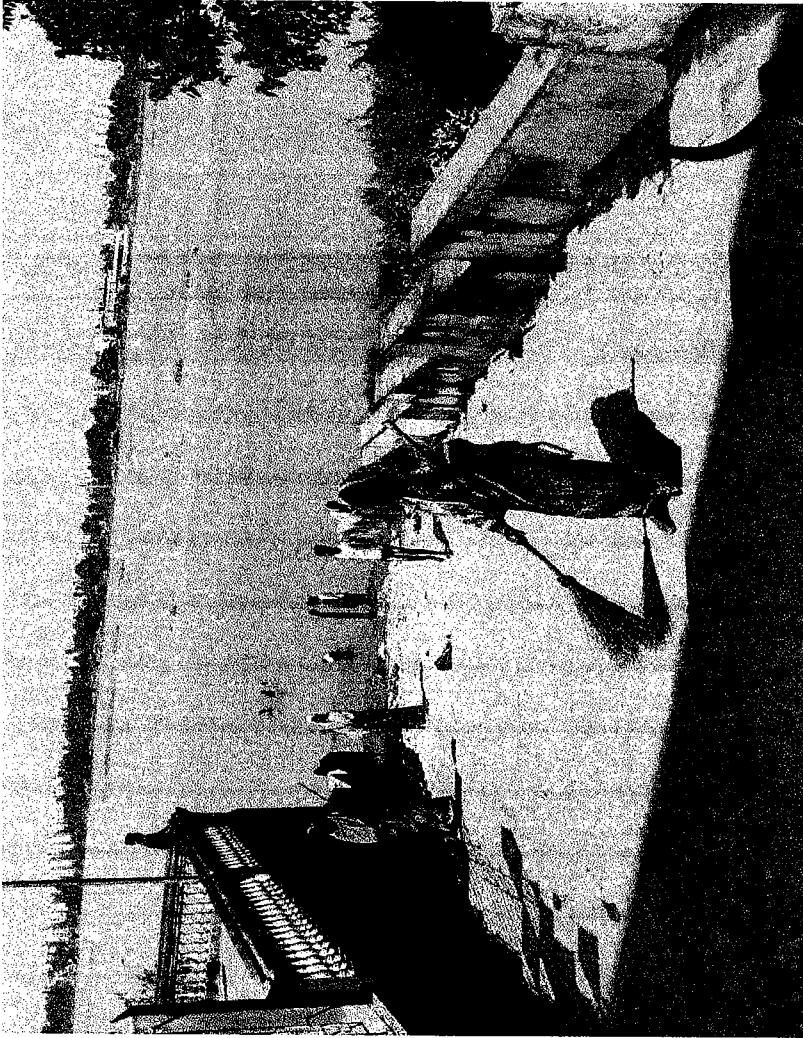
1. **Kamarhati-Baranagar:**KMDA is currently constructing one STP with a capacity of 60 MLD for the purpose of liquid waste management. The expected completion date of the project is October, 2023.

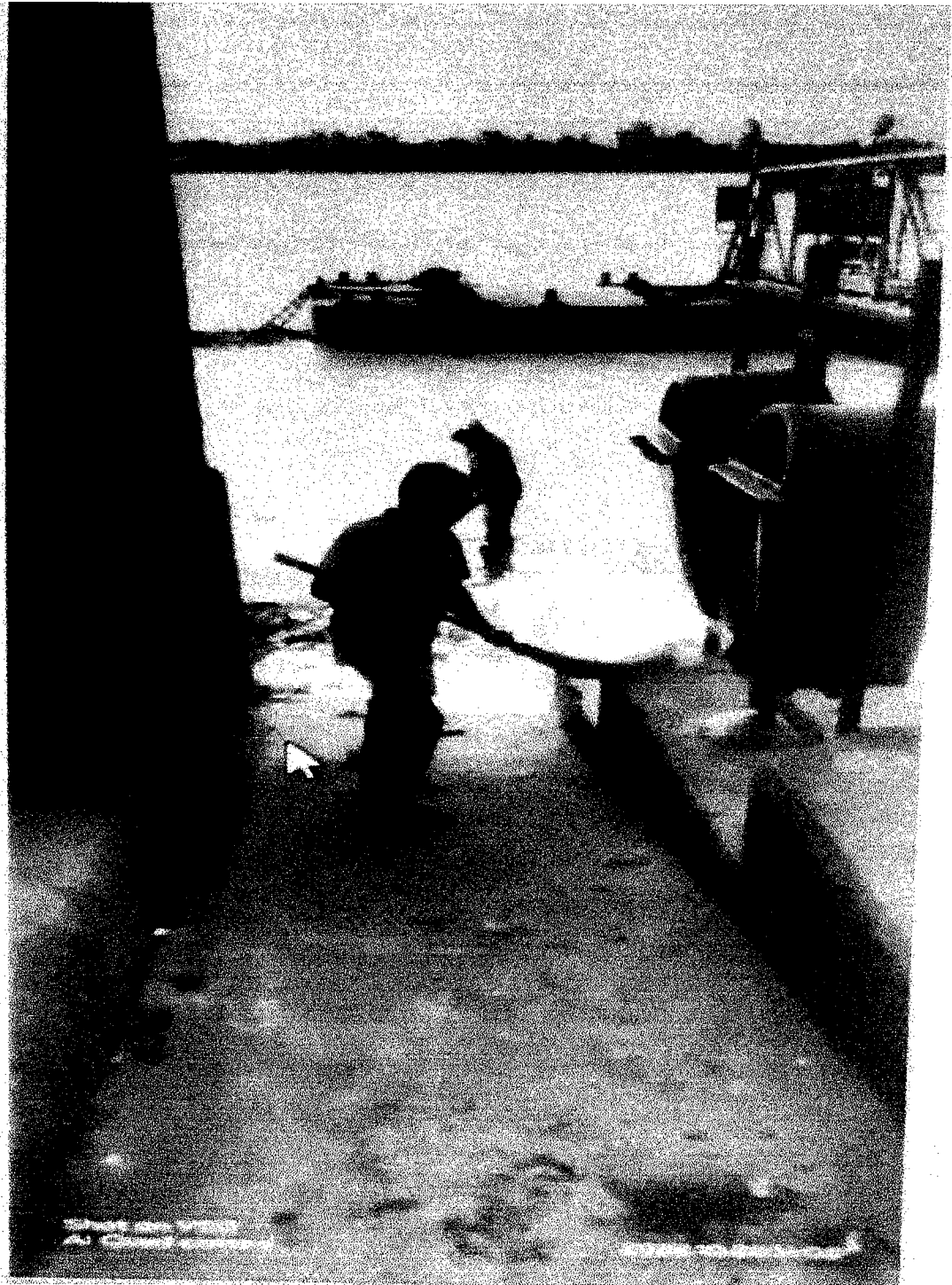
In addition to the STP, it has also established one MPS which is comprised of five pumps, as well as four I&D structures. One of the I&D structures is currently under construction. These structures play a crucial role in channeling the waste from its source to the treatment facility, ensuring that it undergoes proper treatment before being discharged.

The treated effluent of this STPs are being utilized for Road cleaning, Gardening, pisciculture.

Sd/-
Chairman
Kamarhati Municipality







NOTARY PUBLIC, CALCUTTA
Regd No. 340/87
Govt. of India
★



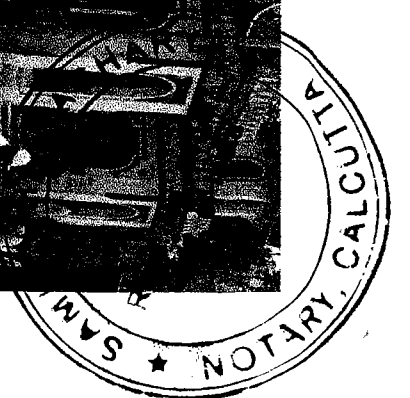
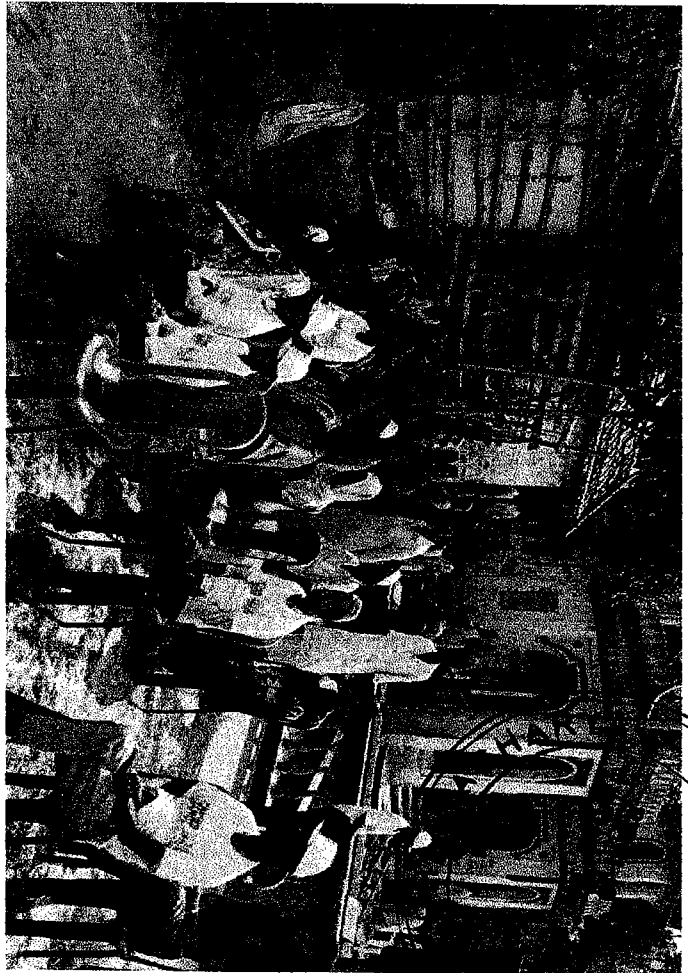
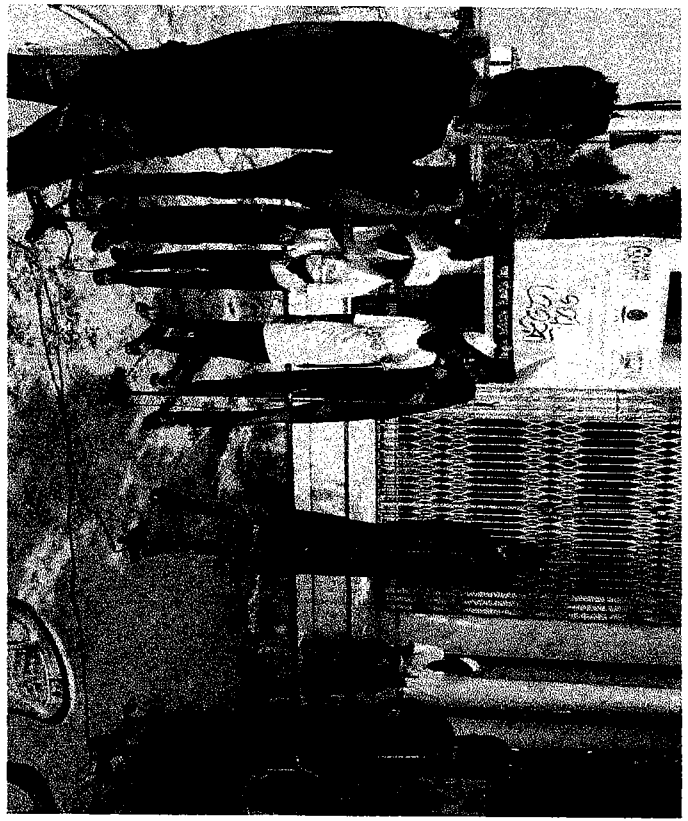
NOTARY, CALCUTTA

2890 No. 840/97
Govt. of India

NOTARY



SAMIR BHATTACHARYA
Regd. No. 840/97
Govt. of India
NOTARY, CALCUTTA



VAKALATNAMA*National Green Tribunal
Eastern Zone, Kolkata.*In the
Before Learned

O.A./I.A. No. 20 of 2022

at
Gopal Saha
Signature
Chairman
Kamarhati Municipality*Suprova Prasad*Plaintiff
Application
Application

-Vs-

*M.O.E.F AND CC & ORS*Defendant
Opp. Party
Respondent

KNOWN ALL MEN by these *Presents* ^{Respondent No 14, *chairman, Kamarhati Municipality*} that I/We do hereby in my/our name and my/(our) behalf constitute and appoint *Abhrajit Roy Chowdhury Adv* true and lawful Pleader/Advocate & Attorneys to appear and act for me/us in the matter noted above to the suit written statement, conduct suit, appeal from original suit order etc. and for that purpose to do all acts and things, whatsoever in that connection including compromise of the above matter disposing in or withdrawing money from filling or taking out of appear, document and payment order from court referring matters in dispute between the parties here to arbitration, withdrawing the above matters with liberty title fresh suit, sending properties released from attachment filling execution or Miscellaneous cases and other petitions, bidding at execution sale, obtaining payment from us our Court, Withdrawing custody and other fees and doing on my/our behalf such other acts in the above matters as are necessary and proper

I/We hereby agreeing to ratify and confirm all acts so done by the said Advocate or Attorneys as my/our own acts and as it done by me/us to all igtents and purposes.

Date. *19/05/2023**Abhrajit Roy Chowdhury*

ADVOCATE

Advocate
Enrolment No.: *F/2237/2131/2022*
High Court at Calcutta, Room No. 16,*(M) 8017814879*
abhrajit69@gmail.com

Received and accepted by me.

Abhrajit Roychowdhury
Advocate

F/2237/2101/2022